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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/10/ (IB)/2017
NAME OF THE PETITIONER(S) : SULZER INDIA PVT LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY &
G. V. MOHAN KUMAR

Counsel for Petitioner

G. V. Mohan Kumar

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NATIONAL COMPANY LAW TRIBUNAL
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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/432/ (IB)/2017
NAME OF THE PETITIONER(S) : EVERGREEN SEAMLESS PIPES & TUBES PVT LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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V. SURESH

Memorandum for Petitioner

N. Ann

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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/433/ (IB)/2017
NAME OF THE PETITIONER(S) : PRECISION EQUIPMENTS CHENNAI PVT LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. PAWAN JHABAKH

COUNSEL FOR THE
PETITIONER



**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
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**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/434/ (IB)/2017

NAME OF THE PETITIONER(S) : VOLTAMP TRANSFORMERS LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

<p>JOSE JOHN</p> <p>M/S KING & PARTRIDGE</p>	<p>Counsel for Petitioner</p>	<p>Wam</p>
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SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/435/ (IB)/2017

NAME OF THE PETITIONER(S) : AIROIL FLAREGAS PVT LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/436/ (IB)/2017
NAME OF THE PETITIONER(S) : RAJAN DUA ENGINEERS (OFFSHORE) PVT LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) K. NEWLIN FREDERICK

Counsel for
Petitioner



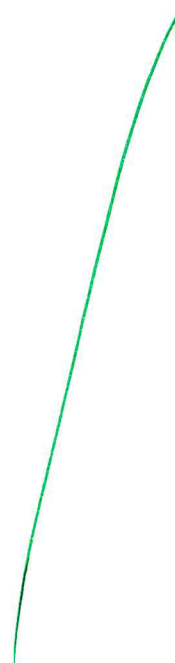
Vishnu Mohan

Counsel for
Respondent









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SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/437/ (IB)/2017
NAME OF THE PETITIONER(S) : LARSEN & TOUBRO LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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H. KARTHICK SESHADRI
w/ Hari Kumar
for Zycor & TBAAS.

Cancel for petition

w/ Hari Kumar

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**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/439/ (IB)/2017

NAME OF THE PETITIONER(S) : SCHNEIDER ELECTRIC INDIA PVT LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION : 433(e) (f)

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**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/440/ (IB)/2017

NAME OF THE PETITIONER(S) : SODEXO FOOD SOLUTIONS INDIA PVT LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION : 433(e) (f)

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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/441/ (IB)/2017
NAME OF THE PETITIONER(S) : KEC INTERNATIONAL LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. JAYAPRIYA
FOR M/s. KOCHHAR & CO.

COUNSEL FOR PETITIONER

K. Jayapriya

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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/442/ (IB)/2017
NAME OF THE PETITIONER(S) : PETRON ENGINEERING CONSTRUCTION MUMBAI
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/443/ (IB)/2017
NAME OF THE PETITIONER(S) : FASER S.P.A
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	N. SIVABALAN For S. Selvaraman.	For petitioner.	

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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/444/ (IB)/2017
NAME OF THE PETITIONER(S) : GEMINI ENGINEERING FAB LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

AR. RAMANATHAN

Counsel for Petitioner





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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/445/ (IB)/2017
NAME OF THE PETITIONER(S) : TUV INDIA PVT LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SHUBHARANTANI ANANTH

COUNSEL FOR PETITIONER

Shubhant

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**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER : _____

PETITION NUMBER : TCP/446/ (IB)/2017

NAME OF THE PETITIONER(S) : GODREJ & BOYCE MANUFACTURING CO LTD

NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD

UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION _____ REPRESENTATION BY WHOM	SIGNATURE
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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/447/ (IB)/2017
NAME OF THE PETITIONER(S) : NORFOLK MECHANICAL INDI PVT LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. JAYAPRIYA
M/s. KOCHHAR & Co.

Counsel for Petitioner

K. Jayapriya

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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/448/ (IB)/2017
NAME OF THE PETITIONER(S) : CHETTINADU BUILDERS PVT LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/449/ (IB)/2017
NAME OF THE PETITIONER(S) : HINDUSTAN DORR OLIVER LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P. J. RISHIKEND

Counsel for Peti

1/1 P. J. Rishikend

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NATIONAL COMPANY LAW TRIBUNAL
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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/450/ (IB)/2017
NAME OF THE PETITIONER(S) : P&C CONSTRUCTIONS PVT LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	P. J. RISHIKESH	Counsel for peti.	P. J. Rishikesh
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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/451/ (IB)/2017
NAME OF THE PETITIONER(S) : LARSEN & TOUBRO LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. RAMASWAMY MEYYAPPAN
(for Prati Mohan Raj Thabattu)

PETITIONER

Mr. Ramaswamy

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PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/465/(IB)/2017
NAME OF THE PETITIONER(S) : HYUNDAI CORPORATION
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S- PRASATH For

For petitioner

S. [Signature]

SARVA BHAAUMAN ASSOCIATES.

Vishnu Mohan

for Respondent

[Signature]

S. SATHIYANARAYANAN

for S' lender

[Signature]

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[Green diagonal line]

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ORDER

Counsel for petitioners in TCP 465/(IB)/2017, TCP 10/(IB)/2017, TCP 432/(IB)/2017, TCP 433/(IB)/2017, TCP 434/(IB)/2017, TCP 435/(IB)/2017, TCP 436/(IB)/2017, TCP 437/(IB)/2017, TCP 439/(IB)/2017, TCP 440/(IB)/2017, TCP 441/(IB)/2017, TCP 442/(IB)/2017, TCP 443/(IB)/2017, TCP 444/(IB)/2017, TCP 445/(IB)/2017, TCP 446/(IB)/2017, TCP 447/(IB)/2017, TCP 448/(IB)/2017, TCP 449/(IB)/2017, TCP 450/(IB)/2017 and TCP 451/(IB)/2017 present. They are directed to provide copies of documents to the Counsel for respondent who has accepted notice on behalf of the Corporate Debtor in all the applications. One last and final opportunity is granted to the Corporate Debtor to make compliance with the affidavit (Para 21) dated 20.09.2016 wherein it has been deposed that with the acceptance of all the stake holders all the processes as detailed in the affidavit are said to be completed within 100 days and payment to creditors would form part of this investment and settlement exercise. The Corporate Debtor is directed to explore the possibility to make compliance with the affidavit that has been submitted before the Hon'ble High Court of Madras. Or else, he is directed to argue the matter on the next date of hearing. He is also directed to file counter if any prior to the date of next hearing by providing a copy to the other side. Matter is posted for arguments. Put up on **05.07.2017 at 02.30 P.M.**


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))